

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:924

ANSWERED ON:25.11.2009

ALLOTMENT OF COAL BLOCKS TO SHAHPURA THERMAL POWER PROJECT

Singh Shri Rakesh

Will the Minister of COAL be pleased to state:

(a) whether coal linkage/coal blocks have been allotted for the Shahpura Thermal Power Project in Jabalpur;

(b) if so, the details thereof ?

(c) if not, the reasons therefor;

(d) whether the Government proposes to make the said allotment on an urgent basis keeping in view the gap between demand and supply of power in Madhya Pradesh; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): No, Sir

(b): Does not arise.

(c): No application is pending for allocation of coal block to Shahpura Thermal Power Project. The application received from Shahpura Thermal Power Company Limited, a Government of Madhya Pradesh undertaking, for "long term coal linkage", is yet to be considered by the Standing Linkage Committee (Long Term), an inter-ministerial Committee.

(d) & (e): The application of Shahpura Thermal Power Company Limited seeking Letter of Assurance for long term coal assurance will be considered by the Standing Linkage Committee (Long term), as per extant procedure, based upon recommendations of Ministry of Power and other relevant factors.